

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1177
TO BE ANSWERED ON FEBRUARY 13, 2023**

GROWTH OF SLUM CLUSTERS

NO.1177. SHRI SANJAY RAUT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has conducted any study to ascertain the reasons for the mushrooming growth of slum clusters and if so, the details thereof and the reaction of Government thereto; and
- (b) whether Government proposes to take concrete measures for providing basic facilities like electricity, water, sewerage and environmental facilities to the persons living in slum clusters in major metropolitan cities in the country and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) &(b): 'Land' and 'Colonisation' are State subjects. Therefore, providing housing, electricity, water, sewerage and environmental facilities to the persons living in slum clusters in major metropolitan cities in the country is the responsibility of the State/Union Territory (UT) Governments. No specific study has been carried out to ascertain the reasons for the mushrooming growth of slum clusters. Central Government supplements the efforts of States/UTs to provide housing, electricity, water, sewerage and environmental facilities to the persons living in slum clusters in major metropolitan cities in the country through its Missions, such as - Pradhan Mantri Awas Yojana- Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Swachh Bharat Mission- Urban (SBM-U) and SAUBHAGYA- Pradhan Mantri Sahaj Bijli Har Ghar Yojana. Census of India conducts survey of slums on decadal basis along with enumeration of population in the country. As per Census of India 2011, a total of 6.54 crore people are living in slums across the country in 1.39 crore households constituting 17.4% of the total urban population and 5.4% of the total population of the country.
